

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 74(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R. VARDHARJAN
HON'BLE MEMBER (J)

SH.S.K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ^{Special} PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: Shiv Sevak Singh
Vs
M/s. VIL Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 235 & 237

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Saurabh Kalia	Advs Respondents	Advs Respondents	A. Mishra
2.	Ms. Aishwarya Mishra			
1.	Ms Anubha Singh	Adv	Petitioner	[Signature]
2.	Mr NIKHIL MATHEW			

Order

The counsel for the petitioner is present. None for the respondents.

2. It is represented by the counsel for the petitioner that a copy of the reply has been received by him and he seeks time to file rejoinder. A week's time is granted to file rejoinder with a copy in advance to the counsel for the respondents.

List on 02.12.2016.

[Signature] (R. VARADHARAJAN)
(R. VARADHARAJAN)
MEMBER(J)

[Signature]
(S.K. MOHAPATRA)
MEMBER (T)